

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22320-22321/2004

(From the judgement and order dated 23/01/2004 in RA No. 146/2004 & CWP Nos. 15484/2003, & 16482/2003 of the HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

FOOD CORPORATION OF INDIA & ANR.

Petitioner(s)

VERSUS

PALA RAM & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP, exemption from filing c/c of the impugned judgment and substituted service and intervention and office report)
(FOR FINAL DISPOSAL)

WITH

SLP(C) NOS. 22335-22336 of 2004

(With appln(s) for c/delay in filing SLP and office report)
(FOR FINAL DISPOSAL)]

SLP(C) NO. 2757 of 2006

(With prayer for interim relief and office report)

SLP(C) NO. 1742 of 2008

(With office report)

Date: 03/03/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. Ajit Pudussery,Adv.

Ms. S. Janani,Adv.

For Respondent(s) Mr. Dharmendra Kumar Sinha,Adv.

Ms. S. Janani,Adv.

UPON hearing counsel the Court made the following
ORDER

List on Monday, 10th March, 2008.

(A.S. BISHT) (PUSHAP LATA BHARDWAJ)

COURT MASTER COURT MASTER